

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

CP No.16/2006 in OA No.365/2000.

15.03.2007.

Mr. P. N. Jatti counsel for the applicant.

Mr. Tej Prakash Sharma counsel for the respondents.

Learned Counsel for the respondents submits that the order dated 10.09.2001 passed in OA no.365/2000 has been complied with.

In view of this Learned Counsel for the applicant wants to withdraw the CP. Accordingly the CP stands dismissed as withdrawn. Notices issued to the respondents are hereby discharged.

Prakash
(J. P. SHUKLA)
ADMINISTRATIVE MEMBER

Kul
(KULDIP SINGH)
VICE CHAIRMAN

P.C./

*One day
Video n
258 & 259
2*